

# IN THE HIGH COURT OF ORISSA, CUTTACK

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**Date : 30.12.2025**

| SL No. | C.A.No.     | Date of Application | Case No.            | Name of the Applicant  | C.C Type | Judge / Court Name | C.C Applied For       | Dealing Section | Seat        |
|--------|-------------|---------------------|---------------------|------------------------|----------|--------------------|-----------------------|-----------------|-------------|
| 1      | 106486/2025 | 30.12.2025          | CRLMC-5467/2025     | G. K. ROUT             | C.O.     |                    | Order Dtd. 2025-12-23 |                 | (Seat No-)  |
| 2      | 106488/2025 | 30.12.2025          | TRP (C) - 459/2025  | D P DASH               | C.O.     | COURT NO. 16       | Order Dtd. 2026-02-23 |                 | (Seat No-)  |
| 3      | 106489/2025 | 30.12.2025          | CRLMC-5393/2025     | BABULU BARIK           | C.O.     | COURT NO. 16       | Order Dtd. 2025-12-23 | CRIMINAL MISC   | (Seat No-2) |
| 4      | 106490/2025 | 30.12.2025          | CRLMC-5465/2025     | BABULU BARIK           | C.O.     | COURT NO. 16       | Order Dtd. 2025-12-23 | CRIMINAL MISC   | (Seat No-4) |
| 5      | 106491/2025 | 30.12.2025          | CRLMC-5475/2025     | BABULU BARIK           | C.O.     | COURT NO. 16       | Order Dtd. 2025-12-23 |                 | (Seat No-4) |
| 6      | 106492/2025 | 30.12.2025          | CRLMC-5398/2025     | D. K. JENA             | C.O.     | COURT NO. 2 OLD    | Order Dtd. 9999-12-31 |                 | (Seat No-4) |
| 7      | 106493/2025 | 30.12.2025          | ABLAPL-14288/2025   | BISWARANJAN DALAI      | C.O.     | COURT NO. 17       | Order Dtd. 2025-12-22 | BAIL-1          | (Seat No-2) |
| 8      | 106494/2025 | 30.12.2025          | CRLMC-5420/2025     | D. K. JENA             | C.O.     | COURT NO. 2 OLD    | Order Dtd. 9999-12-31 | CRIMINAL MISC   | (Seat No-1) |
| 9      | 106495/2025 | 30.12.2025          | CRLMC-5418/2025     | BIBHUTI RANJAN MOHANTY | C.O.     | COURT NO. 2 OLD    | Order Dtd. 2025-12-23 |                 | (Seat No-1) |
| 10     | 106496/2025 | 30.12.2025          | CRLMC-5384/2025     | S. CHOUDHURY           | C.O.     | COURT NO. 2 OLD    | Order Dtd. 2025-12-23 |                 | (Seat No-1) |
| 11     | 106504/2025 | 30.12.2025          | WP (C) - 36905/2025 | A. PATTANAİK           | C.O.     | COURT NO. 2 OLD    | Order Dtd. 2025-12-23 | WRIT BRANCH-1   | (Seat No-3) |
| 12     | 106506/2025 | 30.12.2025          | CRLMC-5619/2025     | SEJAL NAYAK            | C.O.     | COURT NO. 2 OLD    | Order Dtd. 2025-12-24 |                 | (Seat No-3) |
| 13     | 106507/2025 | 30.12.2025          | CRLMC-5510/2025     | R. K. BARIK            | C.O.     | COURT NO. 2 OLD    | Order Dtd. 2025-12-23 |                 | (Seat No-3) |
| 14     | 106508/2025 | 30.12.2025          | CRLMC-5594/2025     | R. K. BARIK            | C.O.     | COURT NO. 2 OLD    | Order Dtd. 2025-12-24 | CRIMINAL MISC   | (Seat No-5) |

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| 15 | 106509/2025 | 30.12.2025 | CRLMC-5596/2025 | R. K. BARIK     | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-24 |               | (Seat No-5) |
| 16 | 106510/2025 | 30.12.2025 | CRLMC-5599/2025 | R. K. BARIK     | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-24 |               | (Seat No-5) |
| 17 | 106511/2025 | 30.12.2025 | CRLMC-5466/2025 | R. K. MALLICK   | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-23 |               | (Seat No-5) |
| 18 | 106512/2025 | 30.12.2025 | CRLMC-3217/2025 | S. DHAL         | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-23 |               | (Seat No-5) |
| 19 | 106513/2025 | 30.12.2025 | CRLMC-5414/2025 | P. K. LENKA     | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-23 |               | (Seat No-5) |
| 20 | 106514/2025 | 30.12.2025 | CRLMC-5505/2025 | S. K. ROUT      | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-23 |               | (Seat No-5) |
| 21 | 106515/2025 | 30.12.2025 | CRLMC-5405/2025 | P. K. LENKA     | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-23 | CRIMINAL MISC | (Seat No-4) |
| 22 | 106516/2025 | 30.12.2025 | CRLMC-5397/2025 | P. K. LENKA     | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-23 |               | (Seat No-4) |
| 23 | 106517/2025 | 30.12.2025 | CRLMC-5403/2025 | P. K. LENKA     | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-23 |               | (Seat No-4) |
| 24 | 106518/2025 | 30.12.2025 | CRLMC-5279/2025 | RATIKANT SAHOO  | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-23 |               | (Seat No-4) |
| 25 | 106519/2025 | 30.12.2025 | CRLMC-5389/2025 | DILLIP SAMAL    | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-23 | CRIMINAL MISC | (Seat No-7) |
| 26 | 106520/2025 | 30.12.2025 | CRLMC-5366/2025 | B. DAS          | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-24 |               | (Seat No-7) |
| 27 | 106523/2025 | 30.12.2025 | CRLMC-5595/2025 | A. PANDA        | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-24 |               | (Seat No-7) |
| 28 | 106525/2025 | 30.12.2025 | CRLMC-5649/2025 | JAYADEBA BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-24 |               | (Seat No-7) |
| 29 | 106528/2025 | 30.12.2025 | CRLMC-1812/2025 | N. MAHARANA     | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-24 |               | (Seat No-7) |
| 30 | 106542/2025 | 30.12.2025 | CRLMC-5559/2025 | B. P. TANGA     | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-23 |               | (Seat No-7) |

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| 31 | 106546/2025 | 30.12.2025 | BLAPL-13534/2025    | B B ROUT             | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-23 |               | (Seat No-7)  |
| 32 | 106547/2025 | 30.12.2025 | CRLMC-5623/2025     | S N GAYA             | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-24 |               | (Seat No-7)  |
| 33 | 106548/2025 | 30.12.2025 | CRLMC-5644/2025     | PRAKASH CHANDRA DASH | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-24 |               | (Seat No-7)  |
| 34 | 106549/2025 | 30.12.2025 | CRLMC-5637/2025     | S CHOUDHURY I        | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-24 |               | (Seat No-7)  |
| 35 | 106550/2025 | 30.12.2025 | WP (C) - 36766/2025 | TUKUNA KUMAR MISHRA  | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-24 | WRIT BRANCH-6 | (Seat No-16) |
| 36 | 106551/2025 | 30.12.2025 | CRLMC-4343/2025     | SUSANTA KUMAR LENKA  | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-10-27 |               | (Seat No-16) |
| 37 | 106552/2025 | 30.12.2025 | CRLMC-5286/2025     | RAKESH KUMAR NAYAK   | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-23 |               | (Seat No-16) |
| 38 | 106553/2025 | 30.12.2025 | CRLMC-5302/2025     | S. S. PATTNAIK       | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-23 | CRIMINAL MISC | (Seat No-4)  |
| 39 | 106554/2025 | 30.12.2025 | CRLMC-5547/2025     | RAHUL SETHI          | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-24 |               | (Seat No-4)  |
| 40 | 106555/2025 | 30.12.2025 | CRLMC-5617/2025     | MANOJ KUMAR MOHANTY  | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-24 |               | (Seat No-4)  |
| 41 | 106556/2025 | 30.12.2025 | CRLMC-5565/2025     | MANOJ KUMAR MOHANTY  | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-24 |               | (Seat No-4)  |
| 42 | 106557/2025 | 30.12.2025 | CRLMC-5605/2025     | AMLAN SHAKTI PAUL    | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-24 |               | (Seat No-4)  |
| 43 | 106558/2025 | 30.12.2025 | CRLMC-5608/2025     | AMLAN SHAKTI PAUL    | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-24 |               | (Seat No-4)  |
| 44 | 106559/2025 | 30.12.2025 | CRLMC-5631/2025     | AMLAN SHAKTI PAUL    | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-24 |               | (Seat No-4)  |
| 45 | 106560/2025 | 30.12.2025 | CRLMC-5472/2025     | BIJAY KUMAR BEHERA   | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-24 |               | (Seat No-4)  |
| 46 | 106561/2025 | 30.12.2025 | CRLMC-5600/2025     | SIBA PRASAD SAHOO    | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-24 | CRIMINAL MISC | (Seat No-3)  |

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| 47 | 106562/2025 | 30.12.2025 | CRLMC-5604/2025     | JADUNATH PRADHAN    | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-24 |               | (Seat No-3)  |
| 48 | 106563/2025 | 30.12.2025 | CRLMC-5567/2025     | D. K. BEHERA        | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-24 |               | (Seat No-3)  |
| 49 | 106564/2025 | 30.12.2025 | CRLMC-5634/2025     | D. K. BEHERA        | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-24 |               | (Seat No-3)  |
| 50 | 106565/2025 | 30.12.2025 | CRLMC-5609/2025     | TUKUNA KUMAR MISHRA | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-24 |               | (Seat No-3)  |
| 51 | 106566/2025 | 30.12.2025 | WP (C) - 36929/2025 | N K SATAPATHY       | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-24 | WRIT BRANCH-1 | (Seat No-3)  |
| 52 | 106567/2025 | 30.12.2025 | WP (C) - 36950/2025 | N K SATAPATHY       | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-24 | WRIT BRANCH-5 | (Seat No-23) |
| 53 | 106568/2025 | 30.12.2025 | WP (C) - 36952/2025 | N K SATAPATHY       | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-24 | WRIT BRANCH-1 | (Seat No-3)  |
| 54 | 106569/2025 | 30.12.2025 | WP (C) - 36953/2025 | N K SATAPATHY       | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-24 | WRIT BRANCH-8 | (Seat No-41) |
| 55 | 106570/2025 | 30.12.2025 | WP (C) - 36954/2025 | N K SATAPATHY       | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-24 | WRIT BRANCH-2 | (Seat No-34) |
| 56 | 106571/2025 | 30.12.2025 | WP (C) - 36955/2025 | N K SATAPATHY       | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-24 | WRIT BRANCH-1 | (Seat No-3)  |
| 57 | 106572/2025 | 30.12.2025 | WP (C) - 36962/2025 | N K SATAPATHY       | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-24 | WRIT BRANCH-8 | (Seat No-41) |
| 58 | 106573/2025 | 30.12.2025 | WP (C) - 36968/2025 | N K SATAPATHY       | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-24 | WRIT BRANCH-2 | (Seat No-34) |
| 59 | 106574/2025 | 30.12.2025 | WP (C) - 36965/2025 | N K SATAPATHY       | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-24 | WRIT BRANCH-2 | (Seat No-34) |
| 60 | 106575/2025 | 30.12.2025 | WP (C) - 36927/2025 | N K SATAPATHY       | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-24 |               | (Seat No-34) |
| 61 | 106576/2025 | 30.12.2025 | CRLMC-5625/2025     | R. C. MOHARANA      | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-24 |               | (Seat No-34) |
| 62 | 106577/2025 | 30.12.2025 | CRLMC-5577/2025     | M.R. SAHOO          | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-12-24 |               | (Seat No-34) |

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| 63 | 106578/2025 | 30.12.2025 | CRLMC-5459/2025     | C. SAHU                  | C.O.    | COURT NO. 2 OLD | Order Dtd. 9999-12-31   |                                | (Seat No-34)  |
| 64 | 106497/2025 | 30.12.2025 | ABLAPL-12226/2025   | MANOJ KUMAR RANA         | GENERAL |                 | Order Dtd. 2025-11-06   | BAIL-1                         | (Seat No-3)   |
| 65 | 106498/2025 | 30.12.2025 | ABLAPL-12256/2025   | MANOJ KUMAR RANA         | GENERAL |                 | Order Dtd. 2025-11-06   | BAIL-2                         | (Seat No-8)   |
| 66 | 106499/2025 | 30.12.2025 | WP (C) - 36729/2025 | TAPAS KUMAR JENA         | GENERAL |                 | Order Dtd. 2025-12-24   | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-117) |
| 67 | 106500/2025 | 30.12.2025 | FAO-107/2021        | MANOJ KUMAR RANA         | GENERAL |                 | Order Dtd. 2025-04-05   | MISC. APPEAL SEC.              | (Seat No-5)   |
| 68 | 106501/2025 | 30.12.2025 | WP (C) - 28244/2023 | MANOJ KUMAR RANA         | GENERAL |                 | Order Dtd. 2023-08-30   | WRIT BRANCH-8                  | (Seat No-56)  |
| 69 | 106502/2025 | 30.12.2025 | WP (C) - 28244/2023 | MANOJ KUMAR RANA         | GENERAL |                 | Petition With Annexures | WRIT BRANCH-8                  | (Seat No-56)  |
| 70 | 106503/2025 | 30.12.2025 | RVWPET-278/2017     | ANAND KUMAR SHARMA       | GENERAL |                 | Entire Document         |                                | (Seat No-56)  |
| 71 | 106537/2025 | 30.12.2025 | MATA-412/2025       | PADMINI KUMARI PANIGRAHI | GENERAL |                 | Entire Order            |                                | (Seat No-56)  |
| 72 | 106545/2025 | 30.12.2025 | ABLAPL-14861/2025   | RAJENDRA NARAYAN ROUT    | GENERAL |                 | Order Dtd. 2025-12-30   |                                | (Seat No-56)  |
| 73 | 106487/2025 | 30.12.2025 | RSA-235/2014        | S K PRADHAN              | GENERAL |                 | Order Dtd. 2019-11-25   | SECOND APPEAL                  | (Seat No-7)   |
| 74 | 106505/2025 | 30.12.2025 | ABLAPL-14413/2025   | SUBHANKAR PANDA          | GENERAL |                 | Order Dtd. 2025-12-22   | BAIL-1                         | (Seat No-14)  |
| 75 | 106521/2025 | 30.12.2025 | WP (C) - 30064/2025 | D C DEY                  | GENERAL |                 | Order Dtd. 2025-12-11   | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-104) |
| 76 | 106522/2025 | 30.12.2025 | TRP (C) - 98/2021   | M N AHMED                | GENERAL |                 | Order Dtd. 2025-06-19   | M.J.C.                         | (Seat No-6)   |
| 77 | 106524/2025 | 30.12.2025 | CMAPL-274/2019      | P K MALLICK              | GENERAL |                 | Order Dtd. 2021-04-09   | M.J.C.                         | (Seat No-3)   |
| 78 | 106526/2025 | 30.12.2025 | TRP (C) - 98/2021   | M N AHMED                | GENERAL |                 | Order Dtd. 2025-06-19   | M.J.C.                         | (Seat No-6)   |

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| 79 | 106527/2025 | 30.12.2025 | WP (C) - 17366/2017 | N K ROUT    | GENERAL |  | Order Dtd. 2018-02-05                                     |                                | (Seat No-6)   |
| 80 | 106529/2025 | 30.12.2025 | OJC- 7891/1994      | B P PRADHAN | GENERAL |  | CounterRej oinder, Entire Order, Petition With Annexures, |                                | (Seat No-6)   |
| 81 | 106530/2025 | 30.12.2025 | OJC- 1261/2000      | B P PRADHAN | GENERAL |  | CounterRej oinder, Entire Order, Petition With Annexures, |                                | (Seat No-6)   |
| 82 | 106531/2025 | 30.12.2025 | OJC- 10651/1998     | B P PRADHAN | GENERAL |  | CounterRej oinder, Entire Order, Petition With Annexures, |                                | (Seat No-6)   |
| 83 | 106532/2025 | 30.12.2025 | WP (C) - 6586/2021  | A SUHAIL    | GENERAL |  | Affidavit   | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-107) |
| 84 | 106533/2025 | 30.12.2025 | WP (C) - 8128/2019  | N C ROUT    | GENERAL |  | Order Dtd. 9999-12-31                                     | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-106) |
| 85 | 106534/2025 | 30.12.2025 | WA- 193/2016        | L SAHOO     | GENERAL |  | Order Dtd. 2022-10-13                                     | WRIT APPEAL                    | (Seat No-2)   |
| 86 | 106535/2025 | 30.12.2025 | ABLAPL- 12317/2025  | K K SWAIN   | GENERAL |  | CounterRej oinder, Entire Order, Petition With Annexures, |                                | (Seat No-2)   |
| 87 | 106536/2025 | 30.12.2025 | ABLAPL- 1227/2025   | K K SWAIN   | GENERAL |  | CounterRej oinder, Entire Order, Petition With Annexures, |                                | (Seat No-2)   |
| 88 | 106538/2025 | 30.12.2025 | WP (C) - 34868/2025 | P K NAYAK   | GENERAL |  | Order Dtd. 2025-12-19                                     | WRIT BRANCH-6                  | (Seat No-26)  |
| 89 | 106539/2025 | 30.12.2025 | RSA- 92/2025        | D K DASH    | GENERAL |  | Order Dtd. 2025-12-19                                     | SECOND APPEAL                  | (Seat No-4)   |
| 90 | 106540/2025 | 30.12.2025 | CMP- 651/2025       | P K PATNI   | GENERAL |  | Order Dtd. 2025-12-22                                     |                                | (Seat No-4)   |

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| 91 | 106541/2025 | 30.12.2025 | CMP-641/2025       | P K PATNI | GENERAL |  | Order Dtd. 2025-12-22 |                                | (Seat No-4)   |
| 92 | 106543/2025 | 30.12.2025 | WP(C) - 37655/2025 | J P KAR   | GENERAL |  | Order Dtd. 2025-12-30 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-123) |
| 93 | 106544/2025 | 30.12.2025 | CMP-1784/2025      | S SAMAL   | GENERAL |  | Order Dtd. 2025-12-19 |                                | (Seat No-123) |

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